

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 614  
61/241- 242/ND/2020

**IN THE MATTER OF:**  
**Dr. Ashok Seth**

...APPLICANT

**Vs.**

**M/s. Panasonic AVC Networks India Co. Ltd.**

...RESPONDENT

**Section**  
**U/s 241-242**

**Order delivered on 14.09.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv Bhargavi Kannan, Adv  
Shivani Karmakar

**For the Respondent**

:

**ORDER**

**CA/316/2020**

List on **16.10.2023.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**